

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency with immediate effect:

Sl. No.	Name & EC	From	To
1	Sh. Brijesh Gupta E.C.: 53123633	JA in Accounts Branch, Central, THC, Delhi	JA in Accounts Branch, NDD, PHC, New Delhi
2	Sh. Sameer Bhatarah E.C.: 41129433	JJA in Accounts Branch, Central, THC, Delhi	JJA in Accounts Branch, NDD, PHC, New Delhi
3	Sh. Karampal E.C.: 82243420	JJA in Office Pool, NDD, PHC, New Delhi	JJA in Office Pool, Admn.- II, Central, THC, Delhi
4	Sh. Anvesh Anand E.C.: 21391093	JJA in Office Pool, NDD, PHC, New Delhi	JJA in Office Pool, Admn.- II, Central, THC, Delhi

Note: Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination, and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

GIRISH KATHPALIA
26.8.22

(Girish Kathpalia)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 63402-427
P&T/Admn-II/HQs/Delhi 2022

Dated, Delhi the

7th 8th 2022

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judges, NDD, Patiala House Courts, N.D.
2. Ld. Officer/Officer-in-charge concerned.
3. The Personal Office of the Ld. Principal D&SJ (HQs), THC, Delhi.
4. The DDO, Accounts Branch (Central), THC & NDD, PHC, Delhi/New Delhi concerned for further necessary action as per rules.
5. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
7. The officials concerned for immediate compliance.

Balbir Singh
26/8/22

(Balbir Singh Shalar)
Administrative Officer (Judl.)
Admn.-II (HQs), THC, Delhi

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